

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 362 OF 2018 & IA No. 1454 OF 2018

Dated: 1st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur,Chairperson

**Hon'ble Mr. Ravindra Kumar Verma,Technical
Member(electricity)**

In the matter of:

North Municipal Corporation Of Delhi Appellant(s)

Versus

Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Bhagwat Prasad Agarwal

Counsel for the Respondent(s) : Pradeep Misra
Manoj Kumar Sharma for R1
Niharica Khanna for R2

ORDER

Pleadings are complete.

List the matter for hearing on **16.01.2020**. Meanwhile, parties are directed to file written submissions by next date of hearing.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

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